

GOVERNMENT OF INDIA
 MINISTRY OF AGRICULTURE AND FARMERS WELFARE
 DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1442
 TO BE ANSWERED ON 01/08/2025

IMPLEMENTATION OF PM-KISAN IN JHARKHAND

1442. SHRI PRADIP KUMAR VARMA:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the number of farmers who have benefited so far under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana in Jharkhand;
- (b) the total amount distributed to the farmers of Jharkhand from the year 2019 to 2024;
- (c) whether any digital monitoring system has been adopted to bring transparency in the identification, verification and fund transfer to beneficiary farmers; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
 (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.69 lakh Cr. through 19 installments since inception. Instalment-wise details of the benefits released in Jharkhand since inception of the Scheme is at Annexure.

(c) & (d): Benefits of the PM-KISAN scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. To ease the registration process for farmers and bring in transparency and efficiency in implementation of the Scheme, several technological interventions were introduced, including integration with PFMS, UIDAI, and the Income Tax Department. Further, following mechanisms have also been adopted over time for the identification and verification of the eligible beneficiaries under the Scheme:

Aadhaar seeding and authentication— Aadhaar seeding was made mandatory for the release of financial benefits under PM-KISAN Scheme from 3rd instalment (Aug –Nov 2019) with some exceptions. All exceptions were later dropped gradually and all installment benefits are now provided only to the farmers who are Aadhaar seeded in the PM-KISAN portal and whose demo authentication is successfully completed.

Land seeding: As the ownership of cultivable land is the primary criteria of eligibility under the PM-KISAN Scheme, land seeding was made mandatory for release of benefits under the Scheme from 12th instalment (Aug –Nov 2022). However, owing to unique landholding systems, exemption from Land seeding has been granted to North-Eastern States including Sikkim (except Assam) and Union Territories (except J&K). It has enabled the Government to verify the eligibility of the beneficiaries.

Aadhaar Enabled Payments: Aadhaar-based payments were made mandatory for the release of benefits under PM-KISAN from 13th instalment (Dec 2022 – Mar 2023). It ensures that the benefit of the Scheme are transferred to the Aadhaar seeded account of the beneficiary. It has also improved the transaction success rate under the Scheme by eliminating account based payment which were prone to data entry errors and to changes in account details due to bank mergers.

e-KYC: e-KYC was made mandatory under the PM-KISAN scheme from 15th instalment (Aug -Nov 2023) to improve the data quality under the Scheme, to ascertain the authenticity of the farmers, and to weed out the deceased farmers from the Scheme.

Annexure**Instalment-wise details of the beneficiaries of Jharkhand and amount released to them under PM-KISAN since inception of the Scheme, as on 16.07.2025**

Instalment No. & period	Beneficiaries benefited	Amount Released (Rs. in Crore)
1 st instalment (Dec., 2018 - March, 2019)	5,65,746	113.15
2 nd Instalment (April, 2019 - July, 2019)	7,27,985	146.41
3 rd Instalment (August, 2019 - Nov, 2019)	13,32,800	277.26
4 th Instalment (Dec., 2019- March, 2020)	7,08,437	141.88
5 th Instalment (April, 2020- July, 2020)	15,18,924	439.33
6 th Instalment (August, 2020- Nov, 2020)	22,77,856	504.85
7 th Instalment (Dec., 2020- March, 2021)	22,55,894	460.34
8 th Instalment (April, 2021- July, 2021)	15,90,595	391.42
9 th Instalment (August, 2021- Nov, 2021)	16,28,564	361.43
10 th Instalment (Dec., 2021- March, 2022)	16,59,896	376.96
11 th Instalment (April, 2022 - July, 2022)	22,25,580	717.17
12 th Instalment (August, 2022 - Nov, 2022)	12,74,932	350.41
13 th Instalment (Dec, 2022 - March, 2023)	11,76,905	260.26
14 th Instalment (April, 2023 - July, 2023)	13,02,856	318.79
15 th Instalment (August, 2023 - Nov, 2023)	12,59,786	381.94
16 th Instalment (Dec., 2023 - March, 2024)	16,18,123	839.80
17 th Instalment (April, 2024 - July, 2024)	18,42,854	633.39
18 th Instalment (August, 2024 - Nov, 2024)	19,98,474	546.37
19 th Instalment (Dec., 2024 - March, 2025)	22,58,127	833.17
